

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.3511  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2019

**DEFENCE PROCUREMENT PROCEDURE**

3511. DR. P. VENUGOPAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Defence Acquisition Council approved several amendments to the Defence Production Procedure, 2016;
- (b) if so, the details thereof;
- (c) whether it is also true that the Government has approved procurement of 1,000 engines for the Army's T-72 tanks at an approximate cost of Rs.2,300 crore; and
- (d) if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) & (b): Yes, Madam. Consequent to the exercise taken up by the Ministry of Defence after promulgation of Defence Procurement Procedure (DPP)-2016 in April, 2016, some measures were identified on account of Business Process Re-engineering in Defence capital procurements. After due approval of DAC, these amendments have been notified which are also available in public domain viz. <http://mod.gov.in/>.**

**(c) & (d): DAC on 25.09.2018 has accorded Acceptance of Necessity (AoN) for procurement of 1000 HP Engine for 1000 T-72 tanks.**

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